

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2689
ANSWERED ON:12.12.2005
CHILD LABOUR IN HAZARDOUS WORK
Bansal Shri Pawan Kumar

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of children below the age of fourteen years who are engaged in labour work in the country;
- (b) the number out of them engaged in hazardous work;
- (c) the steps taken by the Government to attract such child labourers to schools or other informal centres of education; and
- (d) the number of child labourers attending such schools or centres?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO)

(a) & (b): Census conducted by the Registrar General of India on decadal basis, is the only authentic data in respect of population of child labour in the country. As per the Census of 2001, the total number of working children in the age group of 5-14 years is 1.26 crore. Census data, however, does not make any distinction between hazardous and non-hazardous work.

(c): The Government is implementing the Scheme of National Child Labour Projects (NCLPs) in 250 districts of 21 States in the country. Under the scheme of NCLP, special schools/rehabilitation centres are set up, which provide following facilities to the children withdrawn from employment.

- # Formal/Non-formal education;
- # Vocational Training
- # Supplementary Nutrition @ 5/- per child
- # Stipend @ 100/- per month to the children withdrawn from employment
- # Health care facilities

(d): Under the scheme of NCLP 1,82,693 children withdrawn from employment are attending the special schools/ centres.